

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.10638/2024

SHREENIWAS COTTON MILLS LTD NOW MACROTECH DEVELOPER LTD  
Appellant(s)

VERSUS

MUKESH KUMAR GUPTA & ORS. Respondent(s)

WITH

C.A. No. 10639/2024 (XVII-A)

C.A. No. 10640/2024 (XVII-A)

Date : 23-07-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Appellant(s) : Mr. Neeraj Kishan Kaul, Sr. Adv.  
Mr. Gaurav Aggarwal, Sr. Adv.  
Ms. Teesta Mishra, Adv.  
Mr. Raj Mishra, Adv.  
Mr. Toshir Goyal, Adv.  
Mr. Arnav Narain, AOR  
Mr. Vinayak Bhandari, Adv.  
Mr. Mishra Raj Shekhar, Adv.  
Ms. Jaisal Singh, Adv.  
Mr. Ishaan Phukan, Adv.

For Respondent(s) : Mr. Vipin Nair, AOR

Mr. Krishnan Venugopal, Sr. Adv.  
Mr. Sanjoy Kumar Ghosh, Adv.  
Mr. Vimal Kirti Singh, Adv.  
Mrs. Rupali Samanta Ghosh, AOR  
Mr. Siddhartha, Adv.  
Ms. Nandini, Adv.  
Ms. Nandita Seth, Adv.

**UPON hearing the counsel the Court made the following  
O R D E R**

**Post the matters on 30.07.2025.**

**(VIJAY KUMAR)  
ASTT. REGISTRAR-cum-PS**

**(NIDHI WASON)  
COURT MASTER (NSH)**